

DJA - 603 / 2021
(Stenographer Grade-I)

HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1.
DATED: 22.08.2024

I N T I M A T I O N

Sub:- Intimation regarding the candidates who are eligible for promotion to the post of Stenographer Grade-I of the District Judiciary in the second additional list.

Ref:- 1) The Karnataka Subordinate Courts (Ministerial and Other Posts)(Recruitment) (Amendment) Rules, 2021, amended vide Government Notification dated 06.03.2021.
2) Selection Test conducted by this office on 26.02.2023.

In pursuance to the Karnataka Subordinate Courts (Ministerial and Other Posts)(Recruitment) (Amendment) Rules, 2021, amended by the Government of Karnataka, vide Notification dated 06.03.2021 and the Selection Test conducted by this office on Sunday, the 26th day of February 2023 at the Principal Bench of High Court of Karnataka, Bengaluru, this office vide Orders bearing No.DJA-II 603/2021 dated 26.09.2023 and 20.03.2024 filled 137 posts of Stenographer Grade-I of the District Judiciary by way promotion from the cadre of Stenographer Grade-II. Subsequent to promotion, some Stenographers Grade-I have opted for transfer to the cadre of Senior Sheristedars, giving rise to further vacancies in the cadre of Stenographers Grade-I.

In order to fill up the said vacancies under RPC, the candidates / Stenographers Grade-II shown at **Annexure- 'A'** will be considered in the second additional list and they are informed to furnish 03 places (District/Unit) of their preference for their promotion and posting

:: 2 ::

to the cadre of Stenographer Grade-I in the Proforma enclosed at **Annexure-‘B**, by sending E-mail to lca2branch@gmail.com **on or before the 12th day of September, 2024. Any mail received after the said date will not be considered.**

The places of choice has to be restricted to the Districts shown in the column No.5 of the Proforma enclosed at **Annexure-‘B’**.

Further, the concerned Unit Heads are required to obtain and furnish the information as sought in **Annexure-‘C’** in respect of the officials of their Unit who are eligible for promotion to the post of Stenographer Grade-I in the second Additional List.

BY ORDER,

**Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL**

A N N E X U R E - A

**LIST OF CANDIDATES/STENOGRAPHERS GRADE-II WHO WILL BE
CONSIDERED FOR PROMOTION TO THE POST OF
STENOGRAPHER GRADE-I IN THE SECOND ADDITIONAL LIST**

RESIDUAL PARENTAL CADRE

| Sl. No. | Roll No. | Name of the Stenographers Grade-II (Sri/Smt) | Present place of working |
|----------------|-----------------|---|---------------------------------|
| 1 | PSTG0149 | Suresh.B.Koti | Belagavi |
| 2 | PSTG0150 | Padmavathi | D.K.Mangaluru |
| 3 | PSTG0151 | Krishna.K.V. | City Civil Court, Bengaluru |
| 4 | PSTG0152 | Rathna.H.A. | City Civil Court, Bengaluru |
| 5 | PSTG0153 | Sujatha.S.Koulagi | Raichur |
| 6 | PSTG0154 | Vandana.G.Gurav | Belagavi |
| 7 | PSTG0156 | Uma.D.N. | Bengaluru Rural District |
| 8 | PSTG0157 | Vidya Sujay | Bengaluru Rural District |
| 9 | PSTG0158 | Saraswathi | D.K.Mangaluru |
| 10 | PSTG0160 | G.Ramalingam | City Civil Court, Bengaluru |

**Sd/-
(K.S.BHARATH KUMAR)
REGISTRAR GENERAL**

A N N E X U R E - B
PRO FORMA

[To be filled by the Official]

| | | | |
|----|---|------------------------------|---|
| 1 | Name of the Official & Designation | : | |
| 2 | Present Place of Work | : | |
| 3 | (i) Home Town | : | |
| | (ii) Taluk | : | |
| | (iii) District | : | |
| 4 | Particulars relating to previous place of service in the Cadre of Stenographer Grade-II | | |
| | District/Unit | Cadre | Period |
| | | | From To |
| 1. | | | |
| 2. | | | |
| 3. | | | |
| 5. | Districts/Units where vacancy is available | : | City Civil Court, Bengaluru, Court of Small Causes, Bengaluru, Bengaluru Rural District, Belagavi, Bidar, Vijayapura, Chikkamagaluru, Chitradurga, Davanagere, D.K.Mangaluru, Kalaburagi, Koppal, Mandya, Raichur, Shivamogga, Tumakuru |
| 6 | Place of Preference (District / Unit) (Choice to be made among districts shown in column No. 5) | 1 st Preference : | |
| | | 2 nd Preference: | |
| | | 3 rd Preference: | |
| 7 | Remarks if any | | |

Place:

Date:

Signature of the Official

DJA - 603/2021 (Stenographer Grade-I)

ANNEXURE - C

| | | |
|---|--|--|
| 1 | Whether the spouse of the official eligible for promotion is working within the same District (supporting documents to be enclosed) | |
| 2 | Whether the promotee himself/herself or any of his or her immediate family members would require medical treatment in the current place. If so, to furnish relevant medical records/certificates or any other documents to establish the same. | |
| 3 | Whether any complaint is pending against the official | |

Place:

Date:

Signature of the Unit Head